

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-211**  
CA (CAA) - 27/230-232/ND/2020  
COMP.APPL /49/2020

**IN THE MATTER OF:**

Focus Buildwell Pvt Ltd and MSG Finance India Pvt Ltd

...Applicant

**SECTION**

U/s 230-232

Order delivered on 16.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

This application has already been transferred to Court-VI so office is directed to send the record to Court-VI.

-sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**